

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 295 of 2013 &
I.A. Nos. 12, 41 & 42 of 2014**

Dated : 10th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Motors Ltd. ... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Atul Nanda, Sr. Adv.
Mr. Samir Malik for R.2
Mr. Amit Kapur,
Mr. Apoorva Misra for Intervener**

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **05.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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